

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 88/93

Date of decision: 24-9-93

P P Beena

Applicant

Mr MR Rajendran Nair

Advocate for applicant.

Vs.

1 Superintendent of Post Offices,
Irinjalakuda.

2 Employment Officer,
Irinjalakuda.

Respondents

Mr M Gopalan, ACGSC
Mr D Sreekumar, GP

Advocate for Respondent-
" for Respondent-

CORAM

HON'BLE MR N DHARMADAN, JUDICIAL MEMBER

AND

HON'BLE MR R RANGARAJAN, ADMINISTRATIVE MEMBER

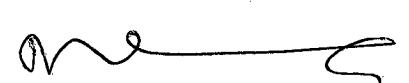
JUDGMENT

N DHARMADAN, J.M

In the light of the interim order passed by this Tribunal, it is unnecessary to consider the relief claimed in this O.A., except that while considering the claim of the applicant in the regular selection as EDBPM, Valapad Branch P.O., her right for giving weightage for past service, if any, due to her should also be taken into account.

2 Accordingly, we direct the first respondent to consider the above aspect while regular selection is conducted, ~~alongwith other candidates~~, in accordance with law.

3 Original application is disposed of, maintaining the interim order already passed on 15.1.1993. No costs.


R Rangarajan
Administrative Member


N Dharmadan ^{as above} _{24.10.93}
Judicial Member